

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 259 OF 2015

Dated: 27th September, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : ---

ORDER

The learned counsel for the appellant states that the pleadings are complete.

List the matter for hearing on **06.12.2017**.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt